

TUESDAY, THE 26TH NOVEMBER, 2019

AT 2.00 P.M.

**I. MOTION REGARDING SUSPENSION OF CERTAIN RULES OF THE
RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE
PUNJAB VIDHAN SABHA (PUNJAB LEGISLATIVE ASSEMBLY)**

A MINISTER to move that-

" This House resolves that the Special Sitting of current Special (9th) Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

II. MOTION UNDER RULE 16

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**.

III. OFFICIAL RESOLUTION

A MINISTER to move that-

" Today on 26th November, 2019, this August House joins in Nation wide celebrations of the Constitution Day to commemorate the adoption of the Constitution of India and to pay tributes to the invaluable contribution of BabaSaheb Dr. Bhimrao Ambedkar and other founding fathers of the Constitution. On 26th November, 1949, the Constituent Assembly of India adopted the Constitution of India which finally became effective on 26th January, 1950.

On the lines of the Government of India, on this 70th Anniversary of the adoption of Constitution, the State of Punjab shall launch a State wide campaign focusing on creating awareness regarding a very important feature of the Constitution i.e. "**Fundamental Duties**". This will start on 26th November, 2019 and culminate on 14th April, 2020 i.e. BabaSaheb Ambedkar's Birth Anniversary which is celebrated as "**Samrasta Diwas**".

This House thus resolves to re-affirm its commitment to the Fundamental Duties enshrined in our Constitution. The Government of Punjab and the people in the State shall play a positive and effective role in fulfilling our duties towards our Country and our fellow citizens."

**CHANDIGARH:
THE 25TH NOVEMBER, 2019**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**